

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 119 OF 2016 &
IA NOS. 668 & 674 OF 2016**

AND

APPEAL NO. 277 OF 2016 & IA NO. 572 OF 2016

Dated: 31st May, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**APPEAL NO. 119 OF 2016 &
IA NOS. 668 & 674 OF 2016**

In the matter of:

Adani Power Rajasthan Ltd.		Appellant(s)
	Versus		
Rajasthan Electricity Regulatory Commission & Ors.		Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. S. Venkatesh
Mr. Pratyush Singh
Mr. Vikas Maini
Ms. Abiha Zaidi
Ms. Alvia Ahmed

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R-1

Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan
Ms. Neha Garg for R-2 to 4

APPEAL NO. 277 OF 2016 & IA NO. 572 OF 2016

In the matter of:

Jaipur Vidyut Vitran Nigam Ltd. & Ors.		Appellant(s)
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Versus

M/s Adani Power Rajasthan Ltd. & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. S. Venkatesh
Ms. Abiha Zaidi
Mr. Pratyush Singh
Mr. Vikas Maini
Ms. Alvia Ahmed for R-1

Mr. R. K. Mehta
Ms. Himanshi Andley for R-2

ORDER

We have heard learned counsel for the parties. Arguments are concluded.

Learned counsel for the parties may file written submissions on or before 15.06.2018 after serving copy on the other side.

List these matters on **12th & 16th July 2018.**

(Justice N. K. Patil)
Judicial Member

ts/tpd

(I.J. Kapoor)
Technical Member